

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

87. C.P.(IB) -3149(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.10.2019**

NAME OF THE PARTIES: Siegwark India Pvt. Ltd.

v/s.

Immense Packaging Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

-ORDER

Mr. Amish Gandhi Advocate, undertakes to file Vakalatnama on behalf of the Corporate Debtor and seeks time to file reply. Time granted. List this matter on 14.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)